

F. No. J-11016/2/2022-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 6th September, 2022

ORDER

In continuation of this Department's earlier Order No. J-11016/3/2022-Judicial dated 02.05.2022 and in supersession of this Department's other earlier orders as mentioned in Table-'X' below, all related to engagement of Advocates for the Supreme Court of India, the President is pleased to **engage** the Advocates as per Table-'Y' below, for conducting Central Government litigation before the Supreme Court of India, for a period of three years with effect from the date of this order or until further orders, whichever is earlier; the President is also pleased to **up-grade** the Group 'B' / 'C' Panel Counsel mentioned in the Table-'Z' below, as Group 'A' Panel Counsel for the Supreme Court of India for a period of three years with effect from the date of this order or until further orders, whichever is earlier, consequently, names of these up-graded Advocates, occurring in the aforesaid Order dated 02.05.2022, stand deleted:

Table – 'X'

Sl. No.	Order No.	Order dated
1.	F. No. J-11016/1/2019-Judicial (Part-2)	26.09.2019
2.	F. No. J-11016/1/2019-Judicial (Part-1)	18.10.2019
3.	F. No. J-11016/1/2019-Judicial (Part-2)	13.11.2019
4.	F. No. J-11016/1/2019-Judicial (Part-1)	11.12.2019
5.	F. No. J-11016/1/2019-Judicial (Part-2)	08.01.2020
6.	F. No. J-11016/1/2019-Judicial (Part-2)	12.02.2020
7.	F. No. J-11016/1/2019-Judicial (Part-1)	13.02.2020
8.	F. No. J-11016/1/2020-Judicial	23.06.2020
9.	F. No. J-11016/2/2020-Judl	20.08.2020
10.	F. No. J-11016/1/2020-Judicial	21.08.2020
11.	F. No. J-11016/2/2020-Judicial	25.09.2020
12.	F. No. J-11016/1/2020-Judicial	25.09.2020
13.	F. No. J-11016/1/2020-Judicial	21.12.2020
14.	F. No. J-11016/1/2020-Judicial	21.01.2021
15.	F. No. J-11016/1/2020-Judicial	22.02.2021
16.	F. No. J-11016/2/2020-Judicial	16.03.2021
17.	F. No. J-11016/1/2020-Judicial	02.07.2021
18.	F. No. J-11016/2/2020-Judicial	02.07.2021
19.	F. No. J-11016/1/2021-Judicial	20.07.2021
20.	F. No. J-11016/1/2021-Judicial	20.09.2021
21.	F. No. J-11016/1/2020-Judicial	19.01.2022

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Table – ‘Y’

Supreme Court of India

GROUP ‘A’ PANEL			
Sl. No.	Names of Advocates (S/Shri)	Contact details	Enrolment No.
1.	V. Chitambaresh	24/404, Commonwealth Games Village, Near Akshardham, Patparganj Delhi-110092 Mob: 9846053871, 9447622110 Email:vchitam@gmail.com	K/489/1981
2.	Dama Seshadri Naidu	Plot. No. C-33 1st floor Panchsheel Enclave New Delhi-110017 Email: seshadri.law@gmail.com Mob: 9920297826	AP/220/1998
3.	Sanat Kumar	Chamber No. 399 Block-II, Delhi High Court, New Delhi-110503 Mob: 9810295798 Email: sanatkumar.office@gmail.com	D/407/1980
4.	Ashok Kumar Panda	213, Supreme Enclave , Mayur Vihar-I, Delhi- 110091 Tel. 011-22757356,23381219 Email: sr_adv_akpanda@yahoo.co.in	D/295/1976
5.	Sreekumar C.N.	432, New Lawyer’s Chambers, Supreme Court of India, New Delhi- 110001 Mob: 9312282480 Tel. 011-23383511 Email: cnsreekkumar30@rediffmail.com	D/444-C/1979
6.	Dr. Pradeep Kumar Rai	2C & 2D, White House, 10 Bhagwan Das Road, New Delhi-110001 Mob: 9911045000 Tel. 011-23389483 Email: pradeep@pradeeprai.com	UP/5781/1999
7.	Ms. Garima Prashad	B-10, Green Park Extension, New Delhi-110016 Mob: 9810717325 Email: prashad.garima@gmail.com	D/530/1998
8.	Abhishek Kumar	279, Supreme Enclave Mayur Vihar Ph-1 110091 Mob: 9818301495 Email: approachabhishek@gmail.com	BR/163/2005
9.	Nar Hari Singh	59, Lawyers Chambers, Supreme Court of India, New Delhi – 110001; Mob: + 91 9650362233 Off: 011-23389900 Email: advo.narsingh@gmail.com	--

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